PAPERS LAID ON THE TABLE

Report and Accounts (2002-2003) of the National Scheduled Tribes Finance Corporation, New Delhi and related papers

THE MINISTER OF TRIBAL AFFAIRS AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P R KYNDIAH) Sir, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers,

- (a) Second Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the years 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Corporation [Placed in Library See No. LT.481/04]

Report of the Law Commission

THE MINISTER OF LAW AND JUSTICE (SHRI H R BHARDWAJ) Sir, I lay on the Table a copy (in English and Hindi) of the One Hundred and Eighty-eighth Report of the Law Commission of India on proposals for constitution of Hi-tech fast-track commercial divisions in High Courts, December, 2003. [Placed in Library See No. L T 653/04]

- Report of UGC, New Delhi and related papers
- Accounts (2001-2002) of the Assam University, Slichar and related papers.
- III. Report and Accounts (2001-2002) of the West Bengal District Primary Education Programme, Kolkata and related papers.
- IV. Report and Accounts (2002-03) of Sant Longowal Institute of Engineering and Technology the Longowal, Punjab and related papers.
- V. Report and Accounts (2002-03) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow and related papers

VI. Report and Accounts (2002-03) of the Uttar Pradesh Education for All Project Board (District Primary Education Programmeill). Lucknow and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:-

- i. (1) A copy each (in English and Hindi) of the following papers, under section 18 of the University Grants Commission Act, 1956;
 - (a) Annual Report of the University Grants Commission, New Delhi, for the year 2002-2003
 - (b) Review by Government on the working of the above Commission.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No. L.T.494/04]
 - II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Accounts of the Assam University, Silchar, for the year 2001-2002 and the Audit Report thereon, under subsection (4) of section 31 of the Assam University Act, 1989.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. No. L.T. 598/04]
 - (a) Annual Report and Accounts of the West Bengal District III, Primary Education Programme, (DPEP), Kolkata, for the year 2001-2002, togetherwith the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library, See No L.T.597/041
 - IV. (a) Annual Report and Accounts of Sant Longowal Institute of Engineering and Technology (SLIET), Longowal, Punjab, for

- the year 2002-2003, togetherwith the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.596/04]
- V. (a) Annual Report and Accounts of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.594/04]
- VI. (a) Annual Report and Accounts of the Uttar Pradesh Education for All Project Board (District Primary Education Programme-III), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No L.T.593/04]
- Report and Accounts (2002-03) of the National Backward Classes Finance and Development Corporation, New Delhi and related papers.
- Report and Accounts (2002-03) of the National Scheduled Castes Finance and Development Corporation, New Delhi and related papers.
- III. Report and Accounts (2002-03) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi and related papers.